

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

55. C.P.(CAA)/221/2021 C.A.(CAA)/234(MB)2021

CORAM:

MS. MADHU SINHA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: FUTURE FOOD AND PRODUCTS LIMITED

SECTION: 230-232 OF THE COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List the matter on 16.06.2023.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)